



2026:AHC:47289

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 11461 of 2024

Ved Prakash

.....Petitioner(s)

Versus

State Of Up And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anil Kumar Shukla, Ramendra Kumar Shukla, Sarita Jhingan
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Withdrawal Application No.3 of 2026

1. By way of present withdrawal application, the present writ petition has been sought to be withdrawn.
2. The withdrawal application is **allowed**.
3. The writ petition is dismissed as withdrawn.

March 9, 2026

N.S.Rathour

(Vikas Budhwar,J.)